

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2003/6803/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 17th December, 2021.

Sub:- **Casual leave.**

Ref:- No. JHD.-1/2021/18/21/4597 dated 16.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2021**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2003/6804/A, dated , 17-12-2021
Copy to

1. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)